

In view of this, I demand that the maintenance and conservation work of the ancient temples located at Puri should be completed as soon as possible.

(viii) Need to stop exploitation of farmers by the DDA and to evaluate its performance

SHRI RAM BHAGAT PASWAN (Rosaera): The property of the common people and farmers is taken at throw away prices by the D.D.A. and distributed the same for crores of rupees. Due to the collusion between high officials and property dealers the people are being exploited and corruption is at its apex. The laws of the D.D.A. are being applied arbitrarily. A substandard house constructed at a cost of Rs. 25 thousand is being sold for lakhs of rupees.

Therefore I demand that the property of the high officials of D.D.A. should be enquired into and a Parliamentary Committee be formed to see whether the D.D.A. has been successful in achieving the aim for which it was formed? If the D.D.A. has not been able to achieve its aim then it should be dissolved.

[English]

DR. CHINTA MOHAN (Tirupati): Mr Deputy-Speaker, Sir, there is no Minister on the Treasury benches.

(Interruptions)

SHRI S. JAIPAL REDDY (Mahbubnagar): The House must adjourn, Sir. *(Interruptions)*

MR. DEPUTY-SPEAKER: Please sit down. I can understand your feelings.

(Interruptions)

PROF. MADHU DANDEVATE (Rajapur): For the first time, the House is going on without a single Minister. *(Interruptions)* Sir, let it go on record that it is pointed to you that at the stage it was pointed out, there was not a single Minister and that the House was conducted without a single Minister on the Treasury benches. It is a matter of shame for the conduct of the House.

(Interruptions)

SHRI S. JAIPAL REDDY: For five minutes, there was no Minister in the House.

(Interruptions)

MR. DEPUTY-SPEAKER: The Minister is here now and he will be here continuously.

(Interruptions)

PROF. MADHU DANDEVATE: There should be a roster for the Ministers so that they may be present here in turn.

(Interruptions)

SHRI S. JAIPAL REDDY: Sir, it is a serious matter. It has never happened before.

(Interruptions)

SHRI RAJ KUMAR RAI (Ghasi): Sir, this will not solve the situation.

PROF. MADHU DANDEVATE: Will the Minister for Parliamentary Affairs tell this House why a single Minister was not present in this House?

(Interruptions)

SHRI M. RAGHUMA REDDY (Nalgonda): Sir, we want your ruling on this.